

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.08.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : KOTAK MAHINDRA BANK LTD V/S PRIMUSS PIPES & TUBES LTD

SECTION : 7 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. SUDEEP HARKAULI, ADV.

COUNSEL FOR RESPONDENT :

CP NO.(IB) 502/ALD/2019

The matter was taken up today through Video Conferencing.

None present for the Petitioner.

In view of the order passed CP No.(IB) 353/ALD/2019 in the matter of "M/S ASHISH ISPAT PRIVATE LIMITED V. PRIMUSS PIPES AND TUBES LIMITED" which has already been admitted against the same corporate debtor vide order dated 04.08.2021, the present petition has become infructuous.

Accordingly, the petition is being dismissed as having become infructuous.

The petitioner is at liberty to raise their claim, if any, before the IRP/RP during the aforesaid CIRP Process.

Dated : 05.08.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. Zaid
(Stenographer)